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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/54 /2006 - CU[DB]

Date 04/05/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S INTERNAITONAL ELECTRON DEVICE LTD.
PLOT NO.609, BISREKH ROAD, VILL-CHHAPRAULA,
DISTT. GHAZIABAD. (U.P.)

M/S INTERNAITONAL ELECTRON DEVICE LTD.

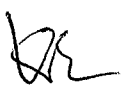
Appellant

Vs
Respondent

COMMISSIONER(APPEALS) CUSTOMS & CENTRAL
EXCISE

I am directed to transmit herewith a certified copy of **Final order No. C/157/ 2009 CU[DB]** dated 29.04.09

passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

COMMISSIONER(APPEALS) CUSTOMS & CENTRAL EXCISE

117/7, SARVODYA NAGAR, KANPUR

2. Adv. / Consult

MR.PRADEEP JAIN,ADVOCATE

34 GUJRAT VIHAR, VIKAS MARG, DELHI-92

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Haryana)

16 Office Copy

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Assistant Registrar
(Customs Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

COURT NO. II

Custom Appeal No. 54 of 2006-Cust. Br.

(Arising out of Order-in-Appeal No. 298-CE/APPL/KNP/05 dated 22.8.2005 passed by the Commissioner (Appeals), Customs & Central Excise, Kanpur)

M/s International Electron Device Ltd.

Appellant

Vs.

CCE, Kanpur

Respondent

Appeared for Appellant : None

Appeared for Respondent: Shri Sunil Kumar, DR

Date of Hearing: 29.4.2009

CORAM: HON'BLE DR. C. SATAPATHY, TECHNICAL MEMBER
HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER

Final Order No. C/157/09 dated.....

Per Dr. C. Satapathy :

Heard Id. DR Shri Sunil Kumar appearing for the Department.
The Appellants are not present despite notice. There is also no
request for adjournment. It appears that the appellants have not

interested in pursuing their appeal. Hence, appeal is dismissed for non-prosecution.

(Dictated & pronounced in open Court)

(DR. C. SATAPATHY)
TECHNICAL MEMBER

(D.N. PANDA)
JUDICIAL MEMBER

RM